

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :05/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**481- ADM-COURTCODE- VERTEXCROSSTRADES-11.05 AM**

↑	Misc. Application	303/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000547/2021)				

	Misc. Application	304/2021	Smt. Mithlesh Sharma-Delay Vs. SEBI	R V Legal  ELP
(Main Matter Number :SEBI Appeal/0000548/2021)				

	Misc. Application	305/2021	Shri Ashok Sharma-Delay Vs. SEBI	R V Legal  ELP
(Main Matter Number :SEBI Appeal/0000549/2021)				

A/W	SEBI Appeal	546/2021	M/S. MANSUKH FINANCE and INVESTMENTS PVT. LTD.and Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000302/2021		

A/W	SEBI Appeal	547/2021	M/S. VERTEX SPINNING LIMITED Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000303/2021		

A/W	SEBI Appeal	548/2021	SMT. MITHLESH SHARMA Vs. SEBI	R V Legal
Sub Matter :		Misc. Application/0000548/2021		
Sub Matter :		Misc. Application/0000304/2021		

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Misc. Application	548/2021	Smt. Mithlesh Sharma Delay Application Vs. SEBI	
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(Main Matter Number :SEBI Appeal/0000548/2021)

A/W SEBI Appeal	549/2021	Shri Ashok Sharma Vs. SEBI	R V Legal
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Sub Matter : Misc. Application/0000549/2021  
 Sub Matter(Disposed) : Misc. Application/0000976/2021  
 Sub Matter : Misc. Application/0000305/2021

Misc. Application	549/2021	Shri Ashok Sharma Delay Appication Vs. SEBI	R V Legal
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(Main Matter Number :SEBI Appeal/0000549/2021)

**541-ADMISSION-COURTCODE-ADFBUYBACK-AT-11.10 AM**

2	SEBI Appeal	606/2021	MS. NAVINCHANDRA AND ORS. Vs. SEBI	PALLAVI MEHTA	Somandy AND Associates Advocates
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Sub Matter : Misc. Application/0001162/2021

Misc. Application	1162/2021	MS. NAVINCHANDRA AND ORS.- DELAY Vs. SEBI	PALLAVI MEHTA	Somandy AND Associates Advocates
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(Main Matter Number :SEBI Appeal/0000606/2021)

**558-ADM-PASSWORD-NONINDEPENDENTDIRECTOR-11.15A.M.**

3	Misc. Application	944/2021	CENTURY LIMITED-DELAY Vs. SEBI AND ORS.	ENKA	Mr.C B Gagrani, AR
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(Main Matter Number :SEBI Appeal/0000624/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	624/2021	CENTURY ENKA LIMITED Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
Sub Matter :		Misc. Application/0000944/2021		
<b><u>559-ADMISSION-COURTCODE-ANNUALLISTINGFEE-11.20 AM</u></b>				
4	Misc. Application	958/2021	MR. SANKOOL SHAH-DELAY Vs. BSE LIMITED	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000625/2021)				
	Misc. Application	959/2021	MR. SANKOOL SHAH-DEFREEZING OF DEMAT ACCOUNT Vs. BSE LIMITED	Corporate Attorneys
(Main Matter Number :SEBI Appeal/0000625/2021)				
5	Misc. Application	960/2021	Mr. Arvind Bhanushali-Delay Vs. BSE LTD	corporate Attorneys
(Main Matter Number :SEBI Appeal/0000626/2021)				
	Misc. Application	961/2021	Mr. Arvind Bhanushali-Defreezing of Demat Vs. BSE LTD	corporate Attorneys
(Main Matter Number :SEBI Appeal/0000626/2021)				
	SEBI Appeal	625/2021	MR. SANKOOL SHAH Vs. BSE LTD.	Corporate Attorneys
Sub Matter :		Misc. Application/0000958/2021		
Sub Matter :		Misc. Application/0000959/2021		
	SEBI Appeal	626/2021	MR. ARVIND BHANUSHALI Vs. BSE LTD.	Corporate Attorneys
Sub Matter :		Misc. Application/0000960/2021		
Sub Matter :		Misc. Application/0000961/2021		
<b><u>560-ADM-COURTCODE-OFFMARKETTRANSACTIONS-11.25A.M.</u></b>				
6	SEBI Appeal	627/2021	Shri Snehal Bharatbhai Patel Vs. SEBI	Mr. Nitin H Parikh, CS

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0001176/2021		
	Misc. Application	1176/2021	Shri Snehal Bharatbhai Patel-Delay Vs. SEBI	Mr. Nitin H Parikh, CS
(Main Matter Number :SEBI Appeal/0000627/2021)				
<b><u>562-ADMISSION-COURTCODE-DIRECTORGEODESICAO-AT11.30</u></b>				
7	SEBI Appeal	637/2021	MR. KIRAN KULKARNI Vs. SEBI	Joby Mathew and Associate
<b><u>561-ADMISSION-COURTCODE-MAMODIFICATION-AT11.35AM</u></b>				
8	Misc. Application	1164/2021	PANKAJ J. SHAH HUF AND ORS.-MODIFICATION Vs. SEBI	Shah and Ramaiya  The Law Point
(Main Matter Number :SEBI Appeal/0000436/2020)				
<b><u>271-DISPOSAL-COURTCODE-PROMOTEROPENOFFER-AT11.40AM</u></b>				
9	SEBI Appeal	293/2018	Vishvapradhan Commercial Pvt. Ltd. Vs. SEBI	Janak Dwarkadas,Sr.Adv. i/b Khaitan and Co.  Gaurav Joshi,Sr.Adv. i/b ELP
A/W	SEBI Appeal	294/2019	Dr. Prannoy Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000415/2019		
A/W	SEBI Appeal	295/2019	Radhika Roy Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000416/2019		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	296/2019	RRPR Holdings Private Limited Vs. SEBI	DMD Advocates  K.Setalvad,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000417/2019		
	Misc. Application	415/2019	DR. PRANNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000294/2019)				
	Misc. Application	416/2019	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000295/2019)				
	Misc. Application	417/2019	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000296/2019)				
	Misc. Application	106/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				
	Misc. Application	107/2021	RADHIKA ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000078/2021)				
	Misc. Application	108/2021	RRPR HOLDINGS PVT LTD. Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000079/2021)				
	Misc. Application	113/2021	DR. PRONNOY ROY Vs. SEBI	DMD Advocates
(Main Matter Number :SEBI Appeal/0000077/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	123/2021	NEW DELHI TELEVISION LTD. Vs. SEBI	DMD Advocates  K. ASHAR AND CO
(Main Matter Number :SEBI Appeal/0000080/2021)				
A/W	SEBI Appeal	77/2021	DR. PRANNOY ROY Vs. SEBI	Mr. Arnav Misra Associate
	Sub Matter :	Misc. Application/0000106/2021		
	Sub Matter :	Misc. Application/0000113/2021		
A/W	SEBI Appeal	78/2021	RADHIKA ROY Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000107/2021		
A/W	SEBI Appeal	79/2021	RRPR HOLDING PVT. LTD. Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000108/2021		
A/W	SEBI Appeal	80/2021	New Delhi Television Ltd. Vs. SEBI	Mr. Arnav Misra ,Associate
	Sub Matter :	Misc. Application/0000123/2021		
<b><u>469DISPOSAL-COURTCODE-REGISTRATIONCANCELLED-11.50A</u></b>				
10	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Visesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
	Sub Matter(Disposed) :	IRDA-MISCAPPLICATION/0000001/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>228-DISPOSAL-COURTCODE-MARGINSHORTFALL-AT12NOON</u></b>				
11	SEBI Appeal	80/2020	Edelweiss Custodial Services Limited Vs. NSE Clearing Limited and Anr.	Sameer Pandit,Adv. i/b Wadia Ghandy and Co.  P.N.Modi,Sr. Adv. - R1, None for R2
	Sub Matter :	Misc. Application/0000099/2020		
	Sub Matter :	Misc. Application/0001166/2021		
	Sub Matter :	Misc. Application/0001167/2021		
	Misc. Application	99/2020	ASHISHKIRTIKUMAR SHAH-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PARINAM LAW ASSOCIATES
	(Main Matter Number :SEBI Appeal/0000080/2020)			
	Misc. Application	482/2020	RAJIV AGARWAL-INTERVENER Vs. EDLEWEISS VS NSECL AND ANR	PUROHIT AND PUROHIT
	Misc. Application	1166/2021	Edelweiss Custodial Services Limited-Intervener Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.  Shardul Amarchand Mangaldas and Co.
	(Main Matter Number :SEBI Appeal/0000080/2020)			
	Misc. Application	1167/2021	Edelweiss Custodial Services Limited-Intervener Vs. NSE Clearing Limited and Anr.	Wadia Ghandy and Co.  Shardul Amarchand Mangaldas and Co.
	(Main Matter Number :SEBI Appeal/0000080/2020)			
<b><u>206-DISPOSAL-COURTCODE-FUNDDIVERSION-AT-12.05PM PM</u></b>				
12	SEBI Appeal	339/2020	Shivris Resources Pvt. Ltd. Vs. SEBI AND ABG SHIPYARD	Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>270-ADMDISPOSAL-COURTCODE-MEMBEREXPEL-AT 12.10P.M</u></b>				
13	SEBI Appeal	185/2021	Karvy Stock Broking Ltd. Vs. NSE and Ors	Mr.Sagar Divekar, Advocate
<b><u>158- DISPOSAL-COURTCODE- EXITCIRCULARS-AT-12.12PM</u></b>				
14	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners  The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners  The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate  Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
<b><u>49-ADMDISPOSAL-COURTCODE-BUYBACK-AT12.20P.M.</u></b>				
15	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
Sub Matter(Disposed) :		Misc. Application/0000708/2021		
	Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS



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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET ADVISORS LAW

**93-PARTHEARD-COURTCODE-TBTIP-AT 12.22 P.M**

16	SEBI Appeal	184/2019 ( /0000 )	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates  Mustafa Doctor,Sr. Adv. i/b The Law Point
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Sub Matter : Misc. Application/0000777/2021

	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
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(Main Matter Number :SEBI Appeal/0000331/2019)

	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
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(Main Matter Number :SEBI Appeal/0000333/2019)

	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
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(Main Matter Number :SEBI Appeal/0000336/2019)

A/W	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
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Sub Matter : Misc. Application/0000250/2019

A/W	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners  Rafique Dada, Sr. Adv. i/b The Law Point
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**LEAD MATTER**

Sub Matter : Misc. Application/0000257/2019

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	336/2019 ( /0000 )	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate  Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				
<b><u>246-PART HEARD-COURTCODE-BROKERFEE-AT 12.50P.M.</u></b>				
17	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arn timer Misra Advocate
A/W	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate

**303-PART HEARD- COURTCODE-SAHARA-AT1.25 P.M.**

18	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co.  R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
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Sub Matter : Misc. Application/0000440/2019

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
A/W	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR.-STAY APPLICATION Vs. SEBI	Markand Gandhi AND CO.           K. ASHAR AND CO

(Main Matter Number :SEBI Appeal/0000250/2019)